

Dr. K. L. Rao: The main defect of the 'C' power station, as given in the statement, is due to vibrations, which is the result of the wrong alignment of the shaft. This has been rectified to a certain extent by the Japanese engineers who have come here and the machine is working on full load from 10th April, 1964. But, nevertheless, it is not completely free from vibrations. Vibrations do appear now and then. The only question now is with regard to the limitation of these vibrations. Acceptable limits are from 0.025 m.m. up to 0.75 millimetre. In this particular machine these limits are exceeded sometimes. So the matter is still under discussion with the Japanese engineers.

Shri D. C. Sharma: The hon. Minister says that the Japanese firm is going to be responsible for the detection of vibrations only for three years. May I know if it is not under the consideration of the Government to get the advice of some other firm so that the vibrations will become altogether stopped?

Dr. K. L. Rao: Under the conditions of the contract the company is responsible for three years' maintenance of the machine ensuring the smoothness of the machine.

Cost of Living Index

+

*1265. { **Shri S. M. Banerjee:**
Shri Daji:
Shri Warrior:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there has been an average rise of 10 points in cost of living in 1963 and up to February, 1964;

(b) if so, whether the Central Government employees according to recommendations of Pay Commission are entitled to a revision of dearness allowance; and

(c) the decision of Government in the matter?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir; for the 12 months from February 1963 to January 1964.

(b) According to the Pay Commission's recommendations, a review of the position is required to consider whether an increase in dearness allowance should be allowed; and if so, at what rate.

(c) The matter is being examined.

Shri S. M. Banerjee: May I know whether Government is aware that serious discontent prevails among the Central Government employees because of the rising prices and Government's failure to hold the price line; if so, whether Government intends to take immediate steps to revise the dearness allowance retrospectively?

Shrimati Tarkeshwari Sinha: At the moment it is being finalised and the hon. Member will know very soon the decision taken in the matter.

Shri S. M. Banerjee: I want to know how Government agreed for a 40 per cent rise in the salaries and allowances of Members of Parliament within 1½ hours.....

Mr. Speaker: Order, order.

Shri S. M. Banerjee: I am telling you this only because.....

Mr. Speaker: Question Hour is over. Shri Prakash Vir Shastri:

Shri S. M. Banerjee: There was a date.....

Mr. Speaker: Order, order. Question Hour is over.

Regarding Starred Question No. 1266

Shri D. C. Sharma: There is a very important question on Mental Hospital at Delhi put forward by Shri Kamath.

Mr. Speaker: Order, order; I am not taking up the question of Mental Hospital just now.